

[Print](#)**Defective Case Register from 2024-11-08 to 2024-11-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/33133/2024	BHARAT BHUSAN ROUTRAY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-WP(C)/46679/2024	SATYAJIT MOHAPATRA (2)	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  Paragraphs of writ petition not correctly furnished.
3	D-WP(C)/46736/2024	SANJIB RAY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
4	D-WP(C)/46726/2024	SUJATA JENA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  Annexure marking of representation dated 02.09.2024 in prayer portion of writ petition appears to be wrong.
5	D-ABLAPL/33603/2024	HRUDANANDA MOHAPATRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos .14 to 18 not neat.
6	D-ABLAPL/33400/2024	RANJIT MOHANTY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-RPFAM/46892/2024	SUKANTA KUMAR NAYAK	2024-11-08	1. Period of Delay 118 days
8	D-WP(C)/46725/2024	KUNAL KUMAR SWAIN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-CRLA/33506/2024	SWARUP KUMAR PATNAIK	2024-11-08	16-PETITION/APEAL NOT IN TIME  Period of Delay 119 DAYS.
10	D-WP(C)/46765/2024	RAJKISHORE SAHOO	2024-11-08	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  Paragraphs not mentioned in the petition.
11	D-BLAPL/33548/2024	MANORANJAN PADHY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-WP(C)/46732/2024	SANJIB KUMAR BHANJADEO	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				30-OTHER DEFECT (IF ANY)  1.Reference certificate furnished,but status of the case not mentioned. 2.The name of the opp.parties not correctly furnished in vakalatnama.
13	D-BLAPL/33474/2024	RONALISHA PRADHAN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no. 10 not neat.
14	D-CRLMP/33276/2024	SATYAJIT MOHAPATRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-ABLAPL/33557/2024	CHITTA RANJAN SAHU	2024-11-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
16	D-ABLAPL/33424/2024	USHARANI PATI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-ABLAPL/33588/2024	SURYAKANTA DWIBEDI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos 11, 12 and 13 not neat.
18	D-ABLAPL/33432/2024	LINGARAJ SARANGI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 11 not legible.
19	D-CRLMC/32904/2024	SARAT KUMAR RAYAGURU	2024-11-08	1. Certified copy order dated 20.06.2024 i.e. page no.8 to be filed and Put up for SR thereafter.
20	D-CONTR/33408/2024	ADV.	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Code not correctly furnis hed
21	D-ABLAPL/33568/2024	PARTHA SARATHI DAS	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Annexure-1 not properly page marked in index.2. Page no.7 not properly tagged with on record.
22	D-CRLMP/33270/2024	GOKULANANDA PARIDA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-MACA/46648/2024	PRAKASH KUMAR MOHANTY	2024-11-08	16-PETITION/APPEAL NOT IN TIME  1.Period of Delay 153 days
24	D-CRLMP/33243/2024	SASHIBHUSAN DAS	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
25	D-WP(C)/45783/2024	BIRANCHI NARAYAN	2024-11-08	30-OTHER DEFECT (IF ANY)

		MAHAPATRA		V.nama not signed by the Advocate and not in order.
26	D-CRLMC/32918/2024	S.SRICHANDAN	2024-11-08	1.Page no.29 not legible.
27	D-CONTC/46743/2024	AMIT KUMAR SAA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-CMP/46955/2024	BHASKAR CHANDRA PANDA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NO ANX.13 AS PER PRAYER,(ii)IA NOT CORRECTLY PAGE MARKED.
29	D-WA/46764/2024	SRINIBASH SATAPATHY	2024-11-08	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- Not Paid
30	D-WP(C)/46680/2024	PADMANAV SETHY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished. 2.Legible copy of page no.46 and 47 to be filed. 3.I.A.Is not page marked.
31	D-BLAPL/33470/2024	TARA PRASAD MOHAPATRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 11 to 14 not neat.
32	D-ABLAPL/33462/2024	PRASANT KUMAR BARIK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D-BLAPL/33447/2024	DIBYA PRAKASH MISHRA	2024-11-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of Executant not furnished in V>Nama.
34	D-BLAPL/33536/2024	RAJIB LOCHAN PATTNAIK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-ABLAPL/33459/2024	JAYANTA KUMAR MAJHI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-ABLAPL/33377/2024	TAPAN KUMAR BISWAL	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-WP(C)/46656/2024	RAMESH CHANDRA OJHA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Synopsis and date charts are not alphabetically page marked.2.Mobile number of all the counsel in vakalatnama not furnished.
38	D-WP(C)/46702/2024	DILLIP KUMAR MOHANTY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				PAGING IN BOOKMARK NOT CORRECT AS PER INDEX OF WRIT FILE
39	D-ABLAPL/33587/2024	JAYADEBA BEHERA	2024-11-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Occupation of the deponent on affidavit not furnished.2.Petitioner No.2 being a minor not represented by his guardian in the cause title and also petitioner No. 2 has executants his signature on V.nama
40	D-CRLREV/33487/2024	SUSANTA KUMAR LENKA	2024-11-08	NEITHER CERTIFICATE OF GOOD GROUND NOR NON FILING ANY REVN.BEFORE LEARNED SESS.JUDGE FILED.
41	D-CONTC/46850/2024	NIRANJAN PANDA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-RSA/46700/2024	ANINDYA KUMAR MISHRA	2024-11-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  Copy of Trial Court Judgement / Order XEROX COPY FILED,AUTHENTICATED COPY BE FILED.
43	D-WP(C)/46667/2024	PRAVAT KUMAR NAYAK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.The name of the opp.parties in vakalatnama not correctly furnished.2.Synopsis and date charts are not alphabetically page marked.
44	D-BLAPL/33638/2024	RAKESH BEHERA	2024-11-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Age of the deponent on affidavit not tally with declaration.2.Page no.7 not legible.3.Signature of the deponent not tally with affidavit.
45	D-WP(C)/46579/2024	SANTOSH KUMAR MAHANTY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-WP(C)/46709/2024	SUKANTA KUMAR DALAI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-ABLAPL/33527/2024	MANORANJAN DAS	2024-11-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Counsel nos. 2 and 3 not reflect full name in capital letter V.NAMA.

48	D-CRLMP/33307/2024	GOPAL CHARAN MOHANTY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. IN PAGE NO.1 IN THE MATTER OF NAHARAKANTA PS BE CHANGED TO PAHALA PS 2. PAGE NO.22 NOT LEGIBLE
49	D-CRLMC/33095/2024	SURYAKANTA DWIBEDI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Provision of law incorrectly furnished.
50	D-BLAPL/33440/2024	RAJENDRA KUMAR PRADHAN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per standing order no-3 dated 9.7.2024 the name of informant shall not be mentioned in the Petition.
51	D-WP(C)/46669/2024	DHANESWAR BEHERA	2024-11-08	.Receipt Showing Serv.copy To School and Mass Education not Filed.
52	D-ABLAPL/33531/2024	ASIT KUMAR JENA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-WP(C)/46693/2024	NIRANJAN PRASAD PATRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-WA/46563/2024	DEBASIS MOHAPATRA, A.S.C.	2024-11-08	Impugned order mention in being aggrieved appears to be wrong.
55	D-WP(C)/46673/2024	SOUMYA MISHRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
56	D-ABLAPL/33553/2024	TUKUNA KUMAR MISHRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-ABLAPL/33418/2024	BISHNU PRASAD PRADHAN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D-RVWPET/43272/2024	ADV.	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
59	D-WP(C)/46507/2024	SHASHI BHUSAN JENA	2024-11-08	.Receipt Showing Serv.copy To School and Mass Education not Filed.
60	D-BLAPL/33435/2024	RABINDRA KUMAR PATTANAİK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  As per standing order no-3 dated 9.7.2024 the name of victim shall not be mentioned in the Petition.
61	D-BLAPL/33606/2024	TARA PRASAD MOHAPATRA	2024-11-08	As per standing order no.3 dtd. 9-7-2024 name of the prosecuty / informant shall not be reflected in the petition.Then S.R. will be made.

62	D-CRLMC/33105/2024	SURYAKANTA DWIBEDI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Copy of charge sheet to be filed.
63	D-ABLAPL/33577/2024	SATYAJIT MOHAPATRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-ABLAPL/33421/2024	GOKHA BEHERA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
65	D-WP(C)/45780/2024	SWAPNIL ROY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-BLAPL/33386/2024	BIRAJA PRASAD NANDA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-BLAPL/33492/2024	SIDDHARTH GOUTAM DAS	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no.8 not partially neat.
68	D-WP(C)/46695/2024	NIRANJAN PRASAD PATRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-MACA/46601/2024	PRASANTA KUMAR MAHALI	2024-11-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  Free.Copy of judgment filed and page 8 to 28 filed without seal and signature.
70	D-WP(C)/46645/2024	BISWAJIT MOHAPATRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-CRLMP/33329/2024	ACHYUTANANDA PATTANAİK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  PAGE NO.9 NOT LEGIBLE
72	D-WP(C)/46681/2024	PRAVAT KUMAR NAYAK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1,Synopsis and date charts are not alphabetically page marked. 2.The name of opp.parties in vakaltnama not correctly furnished.
73	D-ABLAPL/33602/2024	AMLAN SHAKTI PAUL	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

74	D-ABLAPL/33425/2024	USHARANI PATI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	D-BLAPL/33514/2024	DEVASHIS PANDA	2024-11-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Annexure-1 not properly page marked in index.
76	D-WP(C)/46698/2024	SANTOSH KUMAR MISHRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-BLAPL/33473/2024	RONALISA PRADHAN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 9 to11 not neat.
78	D-WP(C)/46780/2024	HIMANSU SEKHAR DEO	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-BLAPL/33528/2024	RAJIB LOCHAN PATTNAIK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
80	D-BLAPL/33622/2024	SAMARENDRA MOHANTY	2024-11-08	As per standing orde no.3 dtd.9-7-2024 , name of the prosecutrix/informant shall not be reflected in the petition
81	D-WP(C)/46657/2024	BRAHMANANDA HOTA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-WP(C)/46483/2024	SUDHIR KUMAR MALLICK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 58 not indicated on Annexure 6 and Page no 82 to 92 not marked on Annexure -9
83	D-WP(C)/46758/2024	DIGAMBAR SETHI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-CMP/46650/2024	ATAL BIHARI LENKA	2024-11-08	Civil suit no . is 120/2021 but in paragraph -2 of c .m p suit no . is mentioned 314/2021
85	D-WP(C)/46873/2024	TUSHAR KANTA NAYAK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	D-BLAPL/33360/2024	SYED IQBAL	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not mentioned in the affidavit.
87	D-WP(C)/46757/2024	TRILOCHAN RATH	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-WP(C)/46625/2024	BRAHMANANDA TRIPATHY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D-CMP/46776/2024	SACHIDANANDA SAHOO	2024-11-08	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED Authentication fees not paid on c .copy of plaint AND written statement .
90	D-CRLMC/33089/2024	SUSANTA KUMAR LENKA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the PS and PS number not furnished in the petition.
91	D-RSA/46745/2024	MANAS RANJAN BEHERA	2024-11-08	1.D.C.F. of Rs 23,679/ to be paid 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10p not paid Decree Rs 4.50p not paid (b) Appellate Court Judgement Rs 1.10p not paid
92	D-ABLAPL/33572/2024	SUBASH CHANDRA MOHANTY	2024-11-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Name of the deponent on affidavit not tally with Solemnly affirmation para.
93	D-ABLAPL/33581/2024	KALINGA KESHARI MOHAPATRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation and paragraph not mentioned in the affidavit.As per Index, annexure -1 not properly marked in the body of the petition copy.
94	D-ABLAPL/33412/2024	SURYAKANTA DWIBEDI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
95	D-BLAPL/33397/2024	PRASANTA KUMAR SAHOO	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D-BLAPL/33442/2024	BIBHUTI BHUSAN SWAIN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D-BLAPL/33144/2024	PRASANTA KUMAR NANDA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.1ST ADDITIONAL SESSIONS JUDGE in Annex-2 and averments -3 of the petition mentioned in the file does not tally with the cause title.
98	D-CRLMC/33255/2024	SABYASACHI MISHRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-WP(C)/46701/2024	DIPTI MISHRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	D-WP(C)/46660/2024	SUJATA JENA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

101	D-WP(C)/46802/2024	BIJAYA KUMAR BEHERA 1	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
102	D-WP(C)/46768/2024	SHUBHENDU KUMAR PARIDA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D-WP(C)/46590/2024	BIDESH RANJAN BEHERA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-BLAPL/33476/2024	AVIJIT PATNAIK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Age of the petitioner not reflected in V.nama.
105	D-CRLMC/32730/2024	MANAS KUMAR CHAND	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.D.C.F.of Rs.6/-to be paid in cause title .2. page no 15 not filed.
106	D-BLAPL/33530/2024	RAJIB LOCHAN PATTNAIK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. As per rejection order under Annexure-2,the Lower Court not correctly mentioned in the petition.
107	D-CRLMC/33181/2024	PABITRA KUMAR NAYAK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D-CRLMP/33448/2024	PARSURAM PANDA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
109	D-BLAPL/33485/2024	RONALISHA PRADHAN	2024-11-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Authorization to swear affidavit on behalf of another petnr. not reflected.
110	D-ABLAPL/33512/2024	SUSHANTA KUMAR PRADHAN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
111	D-CRLMC/31866/2024	SIDDHARTH GOUTAM DAS	2024-11-08	1. Certified copy of annex-3 not filed
112	D-ABLAPL/33601/2024	KULDEEP MOHANTY	2024-11-08	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1.Name of the deponent on affidavit not tally with declaration.
113	D-WP(C)/46717/2024	KUNAL KUMAR SWAIN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  NEAT COPY OF PAGE NO 22 TO 25 TO BE FILED

114	D-CRLA/33452/2024	SOUMYA RANJAN DAS	2024-11-08	RELATION OF DEPONENT WITH APPELLANT NOT STATED,(ii)PG 2 OF IA NO.2847/24 NOT SIGNED BY ADV.
115	D-BLAPL/33645/2024	MANORANJAN PADHI	2024-11-08	S.R. will be made after filing Complete certified copy of rejection order.
116	D-CONTC/46744/2024	AMIT KUMAR SAA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-WPCRL/32998/2024	ARIJEET MISHRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
118	D-BLAPL/33484/2024	BIBEKANANDA MAHAPATRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Age not reflected in V.nama.
119	D-ABLAPL/33586/2024	BABITA DAS	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Notarial fee of Rs.30/- not paid on affidavit. 2..Petition not correctly addressed to Honorable Court
120	D-CRLMC/33213/2024	SUSANTA KUMAR MISHRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  .Names In Capital Letters Of All The Signing Advocates Not Indicated
121	D-WP(C)/46796/2024	HRUDANANDA MOHAPATRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Legible copy of page No.19 to be filed
122	D-BLAPL/33539/2024	T.NARAYAN MURTY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Page nos.28,29 , 31 not properly rotated.
123	D-CRLMC/33138/2024	BHAWANI SANKAR PANIGRAHI	2024-11-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Date of order not correctly furnished in para no. 9 and prayer of the petition. 2. Date of order not correctly furnished in para no.3 and prayer of the I.A. petition
124	D-CONTC/46803/2024	ADV	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D-CONTC/46724/2024	ADV.	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
126	D-CRLMA/33466/2024	BIBHU PRASAD MOHANTY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
127	D-BLAPL/33549/2024	GAGAN BIHARI SINGH	2024-11-08	.mobile Phone Numbers Of All The Signing Advocates Not Indicated

128	D-ABLAPL/33562/2024	SUSANTA KUMAR ROUT	2024-11-08	1. Dates and Events not alphabetic paginated in index.
129	D-WP(C)/46622/2024	HEMANTA KUMAR MOHANTA	2024-11-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY)  1.Letter date in annexure no.4 is not correctly furnished in index. 2.page no.54 is not neat and legible.
130	D-FAO/46876/2024	PRAMOD KUMAR TRIPATHY	2024-11-08	1. Period of Delay 38 days delay. 2. C.Copy of impugned judgement not correctly page marked
131	D-CRLMC/33100/2024	SURYAKANTA DWIBEDI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Copy of charge sheet to be filed. 2. In affidavit sl.no. 2 not correctly furnished.
132	D-WP(C)/46801/2024	BIJAYA KUMAR BEHERA 1	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
133	D-CMP/46774/2024	SACHIDANANDA SAHOO	2024-11-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  C/O of opp. parties 27 ,28 ,and 38 not furnished .
134	D-WP(C)/46694/2024	BHOJARAJ SETH	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
135	D-MACA/46654/2024	PRAKASH KUMAR MOHANTY	2024-11-08	1.Period of Delay 199 days
136	D-CRLMC/33126/2024	BHAWANI SANKAR PANIGRAHI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Date of order not correctly furnished in para no. 9 , prayer of the petition .2. date of order not correctly furnished para no.3 and prayer in the I.A. petition
137	D-WP(C)/46683/2024	SATYAJIT MOHAPATRA (2)	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
138	D-CRLMC/33198/2024	BIPIN KUMAR NAYAK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

139	D-BLAPL/33434/2024	AMITAV TRIPATHY	2024-11-08	As per standing order no-3 dated 9.7.2024 the name of victim shall not be mentioned in the petition.
140	D-ABLAPL/33537/2024	PARTHA SARATHI DAS	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D-GUAP/46815/2024	PRASANTA KUMAR SAHOO	2024-11-08	1.Provision of Law not correctly furnished. 2.Code not correctly furnished.
142	D-ABLAPL/33489/2024	BHARAT BHUSAN ROURAY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
143	D-WP(C)/46665/2024	DHANESWAR BEHERA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
144	D-BLAPL/33634/2024	BHARATI DASH	2024-11-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Name of Father of the deponent on affidavit not furnished.
145	D-BLAPL/33396/2024	ABHINANDAN PRADHAN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Age of the petitioner no-2 not tally with Rejection order and cause title.
146	D-ABLAPL/33566/2024	SANJEEB KUMAR JENA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. As per index, Annexure-1 not described in the petition.
147	D-CMP/46631/2024	TIKERAM MEHER	2024-11-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.  Authentication fees payable Rs .73.70 ,paid Rs .5/ .Deficit a .fees of Rs 68.70 paisa to be paid on annexure - 1 .
148	D-FAO/46705/2024	KUNAL KUMAR SWAIN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
149	D-ABLAPL/33501/2024	KABIRAJ SAHOO	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
150	D-BLAPL/33552/2024	ARJUNA CHARANA BEHERA	2024-11-08	As per standing order no-3 dated 9.7.24 the name of the victim/informant mentioned the petition. Then S.R will be made.
151	D-WP(C)/46769/2024	SATYAJIT MOHAPATRA (2)	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D-BLAPL/33344/2024	ABINASH PATTJOSHI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. subject code not correctly furnished in Assesment Slip. 2. Provision of law incorrectly furnished

153	D-BLAPL/33488/2024	BIBEKANANDA MAHAPATRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D-CONTC/46891/2024	ADV.	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
155	D-MACA/46720/2024	SARAT CHANDRA SWAIN	2024-11-08	1.Court Fee Rs 5000/ payable not paid 2.date not furnished in V.Nama
156	D-BLAPL/33415/2024	SURYAKANTA DWIBEDI	2024-11-08	C.Copy of S.T.Case no not filed.
157	D-WP(C)/46751/2024	RAMESH CHANDRA OJHA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Mobile number of all the counsel in vakaltnama not furnished.
158	D-CRLMC/33241/2024	SAMARENDRA KUMAR MOHANTY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
159	D-CRLMC/33142/2024	BHARAT BHUSAN ROUTRAY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no. 27 repeated twice. 2. Annexure -3 not executed at page no.27
160	D-ABLAPL/33611/2024	SANJIB KUMAR BHANJADEO	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Date of disp. not reflected in ref. certificate.2 . page no.14 and 20 not partially neatly legible.
161	D-BLAPL/33475/2024	RONALISHA PRADHAN	2024-11-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorization to swear affidavit on behalf of another petitioner not furnished.
162	D-CMAPL/46863/2024	ADV.	2024-11-08	1. C.copy of dismissal order not filed
163	D-CRLMC/33130/2024	BHAWANI SANKAR PANIGRAHI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of order not correctly furnished in Para no. 9 and prayer of the petition. 2. Date of order not correctly furnished in para no.3 and prayer of the I.A. petition.
164	D-BLAPL/33533/2024	RAJIB LOCHAN PATTNAIK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Rejection order dated 02.11.2024 under Annexure-2 not tally with para-5 of the

				petition.
165	D-ABLAPL/33569/2024	CHITTA RANJAN PATTNAIK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
166	D-WP(C)/46804/2024	BIJAYA KUMAR BEHERA 1	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-WP(C)/46800/2024	JITENDRA KUMAR MISHRA (2)	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
168	D-WP(C)/47009/2024	KSHIROD KUMAR ROUT	2024-11-08	1. Page No.225 TO 235 of Annexure 5 are not legible. .
169	D-WP(C)/46734/2024	DURGESH NARAYAN RATH	2024-11-08	30-OTHER DEFECT (IF ANY) 1.Legible copy of page Nos.30,31,37,39 and 40 to be filed. 2.Page no.99 and 101 under Annexure-13 not filed.
170	D-ABLAPL/33599/2024	SACHIDANANDA PADHEE	2024-11-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Wrong date mentioned in date chart.Page no.9 and 10 not neat.
171	D-CRLMC/33182/2024	AMIT KUMAR NATH	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Hologram of Rs 50/- not affixed on the V nama
172	D-WP(C)/46759/2024	SISIR KUMAR PUROHIT	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
173	D-CMAPL/47022/2024	ADV	2024-11-08	1.Period of Delay 07 days
174	D-BLAPL/33529/2024	RAJIB LOCHAN PATTNAIK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
175	D-CRLMC/32485/2024	JANAKI KANTA MAHAPATRA	2024-11-08	1. Page nos.32,35 to 37 not legible.
176	D-ABLAPL/33550/2024	PRANAB RANJAN CHHATOI	2024-11-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner not reflected in V.nama .
177	D-RVWPET/46834/2024	AGASTI KANUNGO	2024-11-08	Place it after filing of C.copy of impugned order
178	D-ABLAPL/33517/2024	ANUGRAHA NARAYAN SAMANTRAY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
179	D-CONTC/46890/2024	ADV.	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
180	D-WP(C)/46684/2024	MANAS KUMAR CHAND	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

181	D-ABLAPL/33441/2024	TUKUNA KUMAR MISHRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
182	D-BLAPL/33559/2024	SMRUTI MOHANTY	2024-11-08	1.Page nos.16,17 , 18 not neat. 2.The name of the petitioner in rejection order under Annexure-2 not tally with cause title and V.nama.
183	D-CONTC/46872/2024	ABHISHEK MOHANTY	2024-11-08	PAGE NO. 15 NOT LEGIBLE
184	D-ABLAPL/33623/2024	KURESH PRASAD DASH	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
185	D-WP(C)/46806/2024	NIRANJAN PANDA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Page 14 not legible .
186	D-WPCRL/33350/2024	RAJLAXMI BISWAL	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D-WP(C)/46526/2024	BISWA CHANDAN MOHANTY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1.The mark of Annexure on page no 72 not clear.
188	D-ABLAPL/33403/2024	BIPLAB KUMAR DASH	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
189	D-WP(C)/46594/2024	BIDESH RANJAN BEHERA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
190	D-ABLAPL/33407/2024	AMITAV TRIPATHY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
191	D-MACA/46723/2024	DEBASISH PATNAIK	2024-11-08	1-COURT FEE IS DEFICIENT.  Court Fee Rs 25000/ payable ,not paid.
192	D-WP(C)/46799/2024	BIJAYA KUMAR BEHERA 1	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
193	D-CMAPL/46840/2024	SUCHETA GUMANSINGH	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

194	D-WP(C)/46707/2024	ARJUNA CHARANA BEHERA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
195	D-WP(C)/46506/2024	DHANESWAR BEHERA	2024-11-08	.Receipt Showing Serv.copy To School and Mass Education not Filed.
196	D-WP(C)/46784/2024	BHABANI SANKAR DAS	2024-11-08	Annexure-3 not marked on the page 29.
197	D-WA/46518/2024	BIBEKANANDA BHUYAN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
198	D-ABLAPL/33612/2024	T.DHIREN KUMAR DORA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
199	D-CRLREV/33458/2024	BISWA RANJAN DAS	2024-11-08	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 19 DAYS 2.OOD GROUND CERTIFICATE NOT GIVEN.
200	D-BLAPL/33373/2024	PRANAB KUMAR DAS	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
201	D-WP(C)/46753/2024	SAROJ RANJAN SUBUDHI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
202	D-CONTC/46771/2024	BRAHMANANDA TRIPATHY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D-WP(C)/46746/2024	PADMALOCHAN MOHANTY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
204	D-BLAPL/33631/2024	PRANAB KUMAR DAS	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
205	D-RPFAM/46716/2024	AKSHAYA KUMAR JENA	2024-11-08	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 187 days
206	D-CRLMC/33186/2024	GHANASAYAM BANJI	2024-11-08	This case related to Sexual offence, the name of the victim be deleted from the petition. Put up for S.R. thereafter.
207	D-ABLAPL/33525/2024	PARTHA SARATHI DAS	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
208	D-CONTR/33405/2024	SAILABALA JENA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code not correctly furnished
209	D-BLAPL/33482/2024	RONALISHA PRADHAN	2024-11-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. Name of the deponent in Vernacular, not tally with affidavit . 2. Page nos . 9 and 10 not partially neat (last para).
210	D-MACA/46869/2024	PRAMOD KUMAR TRIPATHY	2024-11-08	Case number not correctly furnished in index and being aggrieved.
211	D-CRLREV/33292/2024	BIBHU PRASAD TRIPATHY	2024-11-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1.Copy of Trial Court Judgement / Order XEROX COPY FILED,AUTHENTICATED COPY BE FILED 2.PG.NOS.57,58 ,75 ARE NOT LEGIBLE
212	D-ABLAPL/33575/2024	SATYAJIT MOHAPATRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
213	D-FAO/46729/2024	KUNAL KUMAR SWAIN	2024-11-08	1. Vakalatnama properly stamped, Executed and accepted - DATE OF EXECUTION NOT GIVEN 2.NEAT PAGE NO.158 BE FILED.
214	D-ABLAPL/33607/2024	SIDDHARTH GOUTAM DAS	2024-11-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page no.10 partially not neat.
215	D-BLAPL/33535/2024	BIRAJA PRASAD NANDA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
216	D-ABLAPL/33025/2024	ASWINI KUMAR MISHRA	2024-11-08	Age of the Petitioner no-3 not mentioned in the cause title.
217	D-WP(C)/46767/2024	BHAKTA RANJAN BARIK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
218	D-WP(C)/46537/2024	PABITRA KUMAR NAYAK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
219	D-ABLAPL/33420/2024	GOKHA BEHERA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Date of copy of notice vide annex-1 not tally with Index.
220	D-ABLAPL/33605/2024	DEBASHIS ROURAY	2024-11-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no. 16 and 22 not neat.
221	D-WP(C)/46727/2024	JYOTIRMAYA SAHOO	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
222	D-BLAPL/33370/2024	PRANAB KUMAR DAS	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Age of the petitioner not tally with cause title and rejection order.
223	D-CRLMP/33399/2024	KARTIK CHANDRA TRIPATHY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

224	D-ABLAPL/33555/2024	TUKUNA KUMAR MISHRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
225	D-CRLMP/33404/2024	TUSHAR KANTA NAYAK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 23-NOMENCLATURE NOT CORRECTLY FURNISHED .
226	D-BLAPL/33483/2024	RONALISHA PRADHAN	2024-11-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Counsel not signed in assessment slip.2. Authorization to swear affidavit on behalf of another petitioner not reflected.3.page no.11 not neatly legible.
227	D-WP(C)/46682/2024	SUDHIR KUMAR MALLICK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
228	D-WP(C)/46691/2024	BHOJRAJ SETH	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
229	D-BLAPL/33454/2024	NIRANJAN LENKA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
230	D-CRLMP/32883/2024	KURESH PRASAD DASH	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
231	D-BLAPL/33384/2024	BISWAJIT RANJAN TRIPATHY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Date of Rejection order not tally with Index.
232	D-WP(C)/46752/2024	SATYABRATA SATAPATHY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
233	D-WP(C)/46609/2024	DEEPAK KU SAHOO	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1.Page No-3 not filed. 2 Annexure-5 is not legible.
234	D-BLAPL/33495/2024	BISWAJIT RANJAN TRIPATHY	2024-11-08	4-AFFIDAVIT/VERIFICATION NOT PROPER.  paragraphs not correct in declaration of affidavit.
235	D-WP(C)/46706/2024	RAJESH RANJAN SAHOO	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1.The name of opp.parties in vakaltnama not correctly furnished.2.Legible copy of page No.39 to be filed.
236	D-BLAPL/33561/2024	AMULYA RATNA PANDA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
237	D-WP(C)/46770/2024	SANJIB MOHANTY	2024-11-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
238	D-WP(C)/46685/2024	ASHIS KUMAR MISHRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
239	D-WP(C)/47039/2024	ITISHREE TRIPATHY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
240	D-CRLMC/33183/2024	SANJAY KUMAR DAS	2024-11-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
241	D-CRLMC/33109/2024	SURYAKANTA DWIBEDI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
242	D-ABLAPL/33591/2024	SURYAKANTA DWIBEDI	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
243	D-WP(C)/46672/2024	ANIL KUMAR BEHERA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
244	D-BLAPL/33410/2024	UMAKANTA BARIK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
245	D-CONTC/46773/2024	ADV.	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
246	D-ABLAPL/33510/2024	SUMANTA MALIK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
247	D-BLAPL/33364/2024	SARADA PRASAD DASH	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Honble Court not tally with cause title and rejection order.
248	D-CONTC/46742/2024	AMIT KUMAR SAA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
249	D-ABLAPL/33547/2024	SUSANTA KUMAR TRIPATHY	2024-11-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. PAGE NOS. 10 AND 11 ARE NT NEAT. 2 COMPLIT ADDRESS OF THE

				EXECUTANTS NOT REFLECTED IN V.NAMA.
250	D-CMAPL/45904/2024	ADV.	2024-11-08	Code Not Indicated
251	D-BLAPL/33359/2024	OM PRAKASH SARAN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the petitioner not tally with Rejection order and cause title.
252	D-WP(C)/46786/2024	DHULESWAR CHOUDHURY	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Names In Capital Letters Of All The Signing Advocates Not Indicated.
253	D-CRLMP/33272/2024	DR. BINODA KUMAR MISHRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
254	D-BLAPL/33358/2024	ANSUMAN BHUYAN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
255	D-CRLMC/33215/2024	PABITRA KUMAR PAIK	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Authorization with regard to swear in affidavit on behalf of the another petitioner not furnished.
256	D-WP(C)/46785/2024	MONOMOY BASU	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
257	D-WP(C)/46677/2024	KUNAL KUMAR SWAIN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
258	D-WP(C)/46620/2024	UMARANI PANDA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
259	D-CONTC/46747/2024	AMIT KUMAR SAA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
260	D-BLAPL/33524/2024	PARTHA SARATHI DAS	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
261	D-WP(C)/46721/2024	MIHIR KANTA RATH	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
262	D-BLAPL/33478/2024	RONALISHA PRADHAN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Last para of page no. 10 not neat.
263	D-WP(C)/46755/2024	BIBHUTI BHUSAN NANDA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

264	D-WP(C)/46760/2024	SANJIB MOHANTY	2024-11-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
265	D-WP(C)/46788/2024	KRISHNA CHANDRA SAHU	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
266	D-ABLAPL/33387/2024	PRAKASH KUMAR MISHRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
267	D-CRLMC/33244/2024	GUNAKAR MISHRA	2024-11-08	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Court fee Rs. 6/- to be paid.
268	D-CRLMC/32907/2024	RITA SINGH	2024-11-08	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. Occupation not furnished in affidavit. 2. Page no.8 not legible. 3. Authentication fee Rs. 2.20/- to be paid.
269	D-RSA/46870/2024	AJIT CHANDRA MOHAPATRA	2024-11-08	C.Copy not filed.xerox copy of judgment filed vide annexure -3
270	D-BLAPL/33472/2024	TARA PRASAD MOHAPATRA	2024-11-08	This case related to sexual offence, the name of the informant be deleted and put up for S. R. thereafter
271	D-BLAPL/33479/2024	RONALISHA PRADHAN	2024-11-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Authorization to swear affidavit on behalf of another petitioner not reflected in affidavit.
272	D-WP(C)/46690/2024	RAMESH CHANDRA OJHA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
273	D-WP(C)/46653/2024	SIDDHARTH PRASAD MISHRA	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Age of the deponent in affidavit/declaration not correctly furnished.
274	D-WP(C)/46714/2024	KUNAL KUMAR SWAIN	2024-11-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
275	D-ABLAPL/33613/2024	PRIYA RANJAN SINGH	2024-11-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 08-11-2024 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	WP(C)/7385/2018	WP(C)/7385/2018	M/S.TAPAN KUMAR SAHOO	19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION